

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 228**  
**CP-(CAA)-123/ND/2022**

**IN THE MATTER OF:**

**Magnolia Textiles Pvt.Ltd. And Amaryllis                      ...                      Applicant/Petitioner**  
**Clothing Pvt.Ltd**

**Under Section: 230-232**

**Order delivered on 12.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant                      :**

**For the Respondent                      :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

The Checklist/evolved format stated to have been by the Applicant is not on record. The Counsel for the Applicant is directed to take steps to ensure that the same is uploaded on Case Information System on this Tribunal.

List on 31.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**